

Abolition of Octroi

457. SHRI GURUDAS DAS
GUPTA:
SHRI CHATURANAN
MISHRA:

Will the Minister of SURFACE
TRANSPORT be pleased to state:

(a) whether it is a fact that Government
have decided to abolish octroi in all the
Union Territories;

(b) whether any State Government has
agreed to abolish the octroi, if so, the
details thereof; and

(c) if not, what is Government's reaction
to the State Government's stand on the
issue?

THE MINISTER OF STATE OF THE
MINISTRY OF SURFACE
TRANSPORT (SHRI JAGDISH
TYTLER): (a) The Central Government
have decided to abolish octroi in all the
Union Territories except Andaman &
Nicobar Islands and Lakshadweep.

(b) No, Sir.

(c) The Central Government have taken
up the matter with the concerned State
Governments to abolish octroi.

**Asian Development Bank Loan for
Paradip Port**

458. SHRI RAJNI RANJAN SAHU:
Will the Minister of SURFACE
TRANSPORT be pleased to state:

(a) whether Asian Development Bank
has sanctioned a loan of \$285 million for
Paradip Port; and

(b) if so, the details of work proposed to
be taken at Paradip Port or elsewhere?

THE MINISTER OF STATE OF THE
MINISTRY OF SURFACE
TRANSPORT (SHRI JAGDISH
TYTLER): (a) Asian Development Bank
has approved a loan of \$285 million for
the development of coal handling

facilities at Paradip and Ennore near
Madras.

(b) The main components of work
proposed to be taken up at Paradip are as
follows.

(i) Construction of two berths for
ships upto 65,000 DWT;

(ii) Capital dredging;

(iii) Civil works on shore, including
utilities and amenities;

(iv) Floating craft for port operations;

(v) Supply and installation of coal
handling equipment.

It is proposed to develop a new port at
Ennore near Madras and the main
components of works are as follows:

(i) Construction of two berths for
ships upto 65,000 DWT;

(ii) Capital dredging of approach
channel and harbour basin;

(iii) Construction of two
breakwaters;

(iv) Civil works onshore including
coastal protection, utilities and
amenities;

(v) Floating craft for port operations;
and

(vi) Navigational aids.

**Declaration of State Highways as National
Highways in Maharashtra**

459. SHRI SHIVAJIRAO GIRI-DHAR
PATIL: Will the Minister of SURFACE
TRANSPORT be pleased to state:

(a) whether Government of
Maharashtra has requested for
declaration of some of the State